

ITEM NO.19

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1145/2022

SACHIN GUPTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.202362/2022-PERMISSION TO APPEAR AND ARGUE
IN PERSON)

Date : 03-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. SACHIN GUPTA
Petitioner-in-person

For Respondent(s)

UPON hearing Petitioner-in-person the Court made the
following O R D E R

List after one month.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR